

### Commission to Travel Agents

5443. DR. DIGVIJAY SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the foreign nationals travelling on Indian Airlines or Vayudoot have to pay their fare in foreign exchange;

(b) whether the travel agents and tour operators who have bookings of such foreign nationals receive commissions for their services;

(c) whether these commissions made available to them in foreign exchange;

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Travel agents abroad selling tickets in dollar fare get their commission in foreign exchange. Travel agents holding money changers licence by RBI can accept payment in foreign exchange from foreign nationals but get their commission only in Indian Rupees after conversion of foreign exchange. These agents retain their commission and pay the balance to the Airlines in rupees and the foreign exchange earnings go to their credit. Other agents within the country, whether they sell tickets against dollars or against encashment ticket, are entitled to commission in India rupees.

### Booking of betel leaves

5444. SHRI HANNAN MOLLAH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to increase booking of betel-leaves by the flights from Calcutta to other cities of India;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

(c) No party has contracted Indian Airlines for the booking of betel leaves from Calcutta to cities other than in the North-Eastern region. Vayudoot has not earmarked cargo capacity exclusively for the carriage of betel leaves. The consignments of betel leaves are accepted as part of accompanied baggage on Vayudoot flights. Charter for the carriage of betel leaves are also operated on request and against bookings.

### Allocation of Staff for Goa State and Union Territory of Daman and Diu

5445. SHRI GOPAL K. TANDEL: Will the PRIME MINISTER be pleased to refer to the reply given on 2 December, 1987 to Starred Question No. 377 regarding recruitment of staff for Daman and Diu and state;

(a) whether the final allocation of staff in respect of Goa State and Union Territory of Daman and Diu has been made for which Advisory Committee has been set up;

(b) if not, the action taken so far in this regard; and

(c) the date by which the final allocation of staff to the Union Territory of Daman and Diu will be decided?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No. Sir.

(b) and (c). A statement is given below:-

#### STATEMENT

A State Advisory Committee has been set up under Section 60 of the Goa, Daman and Diu Reorganisation Act, 1987, for advising the Central Government in regard to principles to be adopted for determining the final allocation of the Staff and other related matters. The Government of Goa has been requested to call for a meeting of State Advisory Committee and place before it all relevant data including the preference from the affected employees. The State Government has since called for the preferences from the employees and will be convening a meeting of the Advisory Committee shortly. On receipt of its recommendations, orders for final allocation will be issued.

#### Suicidal Deaths

5446. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether suicidal deaths are on the increase in Delhi;

(b) if so, the reasons therefor; and

(c) what effective mechanism has been evolved to contain this problem.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):

(a) Yes, Sir.

(b) It is not possible to pin-point specific reasons for an increase in the number of suicides. Several psychological, social and economic reasons, among others, have a bearing on suicides. An increase in the population also leads to an increase in the number of suicides.

(c) It is generally not possible to detect suicidal tendencies *except* through detailed medical/psychiatric examination. However, the specific circumstances which could lead to such acts are taken care of whenever the same come to notice of police and preventive action is initiated as per the relevant provisions of law, applicable to each case.

#### Proposal from A.P. Handicapped Corporation

5447. SHRI M. RAGHUMA REDDY: Will the Minister of WELFARE be pleased to state:

(a) whether Government have received any proposal for the welfare of physically handicapped persons of Andhra Pradesh from Andhra Pradesh Handicapped Corporation;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) Yes, Sir.

(b) and (c). A statement is given below:

#### STATEMENT

The Andhra Pradesh Vikalangula Co-operative Corporation sent a proposal in 1988-89 for the release of Rs 57.59 lakhs to